

(c) if so, the details thereof along with the funds allocated for the same during the last two years and the current year, State-wise; and

(d) by when the new institutes are likely to be opened?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI KRISHAN PAL): (a) There is no specific training Institute for disabled people only, under this Department. However, there are 07 National Institutes for providing Rehabilitation Services, Research and Development in the field of Disabilities and Developing Man Power for Rehabilitation of Persons with Disabilities (PwDs):

1. National Institute for the Empowerment of Persons with Visual Disabilities (NIEPVD), Dehradun,
2. Ali Yavar Jung National Institute of Speech and Hearing Disabilities (AYJNISHD), Mumbai,
3. National Institute for the Empowerment of Persons with Intellectual Disabilities (NIEPID), Secunderabad,
4. National Institute for Empowerment of Persons with Multiple Disabilities (NIEPMD), Chennai,
5. Swami Vivekanand National Institute for the Rehabilitation Training and Research (SVNIRTAR), Cuttack,
6. Pt. Deedayal Upadhyaya National Institute for Persons with Physical Disabilities (PDUNIPPD), New Delhi,
7. National Institute for Locomotor Disabilities (NILD), Kolkata, Besides the 07 National Institutes, the Department has setup Indian Sign Language Research and Training Centre (ISLRTC), Delhi in September, 2015 to develop manpower for using teaching and conducting research in Indian Sign Language.

Also, under the aegis of this Department, National Handicapped Finance Development Corporation imparts skill training among other works.

(b) At present there is no such proposal under the consideration of this Department.

(c) and (d) Therefore, question does not arise.

Making Government and public buildings disabled friendly

2847. SHRI K. RAHMAN KHAN: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether Government has issued any notification to make all Government and public buildings compatible to ensure easy access to such buildings and toilets by the differently abled people in the country;

(b) whether any survey has been conducted to check the effective implementation of Government's order/notification in this regard; and

(c) whether there have been any violations by any of the departments or agencies in this regard and if so, what action Government has taken against them?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI KRISHAN PAL): (a) The Government has notified the Rights of Persons with Disabilities Rules, 2017 on 15.06.2017. Rule 15 of the said rules lays down the standard of accessibility. As regards the public building, the accessibility standard prescribed under the Harmonized Guidelines and Space Standards for Barrier Free Built Environment for Persons with Disabilities and Elderly Persons issued by Ministry of Urban Development has been adopted in the said Rule.

(b) This Ministry has not conducted any survey with regard to implementation of the accessibility standards specified under the Rights of Persons with Disabilities Rules, 2017.

(c) As per section 45 of the Rights of Persons with Disabilities Act, 2016, all existing public buildings are required to be made accessible in accordance with the Rules formulated by the Central Government within a period not exceeding five years from the date of notification of the said rules.

Developments under Sugamya Bharat Abhiyan

2848. SHRI KAPIL SIBAL: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) the details of developments carried out as per the guidelines of Sugamya Bharat Abhiyan (SBA), State/UT-wise;

(b) whether Government has any grievance cell for the problems faced by the physically challenged persons at various places and if so, the details thereof, State/UT-wise, if not, the reasons therefor;

(c) the details of the complaints received by the Ministry since the enforcement of SBA guidelines along with the status of those complaints; and

(d) whether any penalty has been provided, if the guidelines under SBA are not being carried by the companies, builders, institutes, offices; etc.?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI KRISHAN PAL): (a) Sugamya Bharat Abhiyan (SBA) has been launched with the objective of creating universal accessibility for Persons with Disabilities in the following three verticals: